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ASSAM ACT VII OF 1939.

THE ASSAM MOTOR VEHICLES TAXATION (AMENDMENT) ACT, 1939.

[Passed by the Assam Legislature]

[Received the assent of the Governor on the 23rd
May 1939.]

[Published in the *Assam Gazette* of the 31st May
1939.]

*An Act to amend the Assam Motor Vehicles Taxation
Act, 1936 (IX of 1936).*

Preamble. WHEREAS it is expedient to amend the Assam Motor Vehicles Taxation Act, 1936, in the manner hereinafter appearing;

It is hereby enacted as follows :—

Short title. 1. (1) This Act may be called the Assam Motor Vehicles Taxation (Amendment) Act, 1939.

Commencement. (2) It shall come into force on the 1st April, 1939.

Local extent. (3) It shall have the like extent as the Assam Motor Vehicles Taxation Act, 1936.

Amendment of Article II in Part A, of the First Schedule, Assam Act IX of 1936. 2. In the First Schedule, Part A, Article II for “Rs. 25” against A. ‘Not exceeding 35 cwt. in weight unladen’, “Rs. 36” shall be substituted.

Price : Indian 1 anna]

Price : English 1d.]